

उत्तर प्रदेश में गोदाम

7465. श्री मोलहू प्रसाद :  
 श्री शिव चरण लाल :  
 श्री राम चरण :  
 श्री रामजी राम :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश सरकार ने चौथी पंचवर्षीय योजना में अनाज रखने के हेतु गोदाम बनाने के लिये 3.5 करोड़ रुपये मांगे हैं, जिस में से 1 करोड़ रुपये 1967-68 के लिए मुक्त देने का अनुरोध किया है ; और

(ख) यदि हां, तो इस पर सरकार ने क्या कार्यवाही की है ?

श.स. कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिन्दे) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

उत्तर प्रदेश में चीनी के मिलों का विस्तार

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क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में चीनी की मिलों का विस्तार करने के नये लाइसेंस नहीं दिये जा रहे हैं ; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-

साहिब शिन्दे) : (क) जी नहीं । चौथी योजना के लक्ष्य के प्रति उत्तर प्रदेश में 32 कारखानों को विस्तार सम्बन्धी लाइसेंस जारी किये गये हैं ।

(ख) प्रश्न ही नहीं उठता ।

Officers in D. M. S.

7467. **Shri Ram Charan:**  
**Shri Molahu Prasad:**  
**Shri Lakhani Lal Kapoor:**  
**Shri Ramji Ram:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Delhi Milk Scheme has more officers than Bombay Milk Scheme in the same grade, though this scheme is handling almost half of the quantity than as compared to the Bombay Scheme; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). The required information in respect of Bombay Milk Scheme is being collected from the Government of Maharashtra and the consolidated material will be placed on the table of the Sabha as early as possible.

Wastage of Sour Milk by D.M.S.

7468. **Shri Ram Charan:**  
**Shri Molahu Prasad:**  
**Shri Lakhani Lal Kapoor:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that thousands of litres of milk are thrown away as sour by the Delhi Milk Scheme daily;

(b) if so, the reasons therefor; and

(c) whether Government propose to utilise this sour milk to avoid this, wastage?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) The sour milk received is not discarded but is separated into cream and skimmed milk which are converted into products like table butter, ghee and milk powder. Sour milk in excess of storage or handling capacity of the Scheme is received on rare occasions when it may not be possible to avoid its draining to make room for receipt of fresh milk.

(b) It is inevitable in milk handling that some of the milk spoils on account of sourage/curdling in spite of all precautions taken to prevent such losses. Souring is normally a result of adverse climatic conditions. Other factors which result in such losses are power breakdowns resulting in the milk not being chilled, breakdown of vehicles carrying the milk resulting in delay in processing the milk, lack of storage capacity and drying capacity in the Central Dairy etc. It may be mentioned that losses on this account form a minor percentage of the total milk handled and such losses have to be considered as normal handling losses.

(c) Delhi Milk Scheme has been provided with equipment for disposal of sour milk normally received. Action is being taken also for purchase of casein making equipment for dealing with sour skimmed milk. It is not proposed to invest large amounts in providing equipment for dealing with sour milk which may be received due to accidental conditions on some rare occasions.

#### Supply of Rice to Sikkim

**7469. Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that India has not been able to maintain supplies of the quantity of rice promised to Sikkim;

(b) if so, the reasons therefor; and

(c) the action taken or proposed to be taken in the matter?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) Movement of rice to Sikkim in some recent months has been less than their monthly quota.

(b) Non-availability of adequate stocks in Siliguri.

(c) Arrangements have been made to move sufficient stocks of rice to Siliguri.

#### कृषि का विकास

**7470. श्री देवराव पाटिल :**

श्री भा० रा० कावडे :

श्री तुकाराम गेवित :

श्री सोनावने :

क्या ख छ तब: कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) किन किन राज्यों में कृषि सम्बन्धी विशेष विकास-कार्यक्रम क्रियान्वित किया जा रहा है;

(ख) क्या कृषि विकास योजना के अन्तर्गत किसान को विशेष विकास-कार्यक्रम की प्रपेक्षा विशेष क्षेत्र विकास कार्यक्रम से अधिक लाभ होता है;

(ग) यदि हां, तो क्या केन्द्रीय सरकार ने राज्य सरकारों को इस कार्यक्रम को क्रियान्वित करने के लिए प्रनुदेश दिये हैं; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

ख.छ, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासहिब शिन्दे) : (क) से (घ). सम्भवतः प्रादरणीय सदस्य का अधिप्राय विभाग की